

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

6. I.A. 2641/2022
IN
C.P.(IB)-3164(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.09.2022**

NAME OF THE PARTIES: Indiabulls Commercial Credit Ltd

V/s

Hanumesh Realtors Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. R.P. Ganthi, appearing for the liquidator in person through virtual hearing.

I.A. 2641/2022

The above Interlocutory Application is filed for urgent listing of Interlocutory Application bearing no. 1656/2020. Accordingly, the above Interlocutory Application bearing No. **2641/2022** is **allowed and disposed of**.

Registry is directed to list Interlocutory Application bearing No. 1656/2020 on 03.10.2022.

List this matter on **03.10.2022**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)